

## Declaration of Assets and Liabilities

Year 2020-21

I, **Ganesh Kumar**, Son of **Late Babujan Yadav**, aged 59 years, belonging to **Bihar Legislative Assembly, Patna** service and presently working as **Under Secretary of Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			<b>Sujata Kumari</b>	<b>Swarnim Sujagan</b>	<b>Snehil Shivam</b>	
(i)	Cash	11,000/-	36,000/-	500/-	700/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SB A/c- Rs. 292/- SBI MOD(fix)- Rs.5,00,394/- PNB SB A/C-33,653 PAY TM- Rs 8.92/ Sahara india- Rs. 40,425/-	BOB,saving A/c Rs.3,671/- current A/c-11,300/- Indusind bank,saving A/c- 15,306/- Sahara india- RS.1,62,451/-	-	SBI saving A/c Rs. 5,301/-	-
(iii)	Bonds, Debentures and Shares in companies	1. Sbi Magnum Multiplire Plus of Rs- 2000 dt- 25.2.93 2.SIP-6,000pm 3.Shares-9,67,000/- (Approx)	1.Relience mutual fund of rs- 5000/- 2.Relience infrastructure fund growth plan of Rs. 15,000/- 3.SIP-6000 p.m. 4.Shares- RS.7,87,251/- +25,281/- (Approx)	1.Shares - Rs. 303/-	1.Shares-Rs. 47,982/-	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1.Relince life yearly premium-Rs.10,000/- 2.Oriental health insurance co.-Rs.- 14,868/-	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	1.Hero Honda Passion, Reg. No.- BR-1R-0484 2.Honda Shine, Reg.No.- BR-01BY-6447	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold-35 Gm. (Approx) Silver Coin-330gm (Approx)-	Gold- 240 gm (Approx)- Silver-270gm (Approx)-	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	(02Kattha), Mauja-Sanhauli, Khagaria Khata-223, Kheshra-1302, Tauji-4959 of rs-45,000 dt. 15.5.2010  Value not assed	(02kattha), Mauja Manpur Beria, Thana-Gaurichak, Distt- Patna khata-355, plot no.-60(part) Ttauji 228, Date-30.01.2004 Value not assed	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	Total area- 2520 sq.ft. construction area- 1100sq.ft. (Approx)(G +2)at- Sadikpur Yogi, Patkar Nagar, Kankarbag Patna- 20, khata no- 50, Plot no.-778, Tauji No- 227 of Rs- 5,73,000/- dt- 10.10.2006 value not assed	NIL	NIL	NIL
(v)	Others (such as interest in property)	HUF(Ancentral), vill- Alauli, Distt- Khangadia	NIL	NIL	NIL	NIL

- (2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-  
[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10-02-2021
(a)	(i) Loans from Banks	Home loan from SBI, PBS branch, Kankadbagh- patna	3,23,815.84
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL



	supply of electricity		
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Total Tax Paid Rs. 2,18,759/- +14,310/- A.Y 2020-21 PAN NO- ACNPK8258P	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-

Date of Birth :- 

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 (DD/MM/YYYY)

Class/Group :- 

A
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 (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... *ganesh kumar*

Name of Employee: GANESH KUMAR

Place: Patna

Designation: UNDER SECRETARY

Date: 25.2.21

Department: BIHAR LEGISLATIVE ASSEMBLY

**Note:** Please sign each page of the declaration. Asset declaration form  
white paper with computer typed (single side) in prescribed format.

must be in A4 size